

File No. 09-01/Enf.-I/2012/FSSAI (Pt-2)
Food Safety and Standards Authority of India
(Enforcement Division)
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

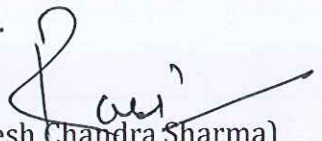
Dated, the 28th January, 2016

OFFICE ORDER

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with clause 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the following officers are hereby appointed as Designated Officers along with the jurisdiction/ area mentioned against each with immediate effect:

Sl. No.	Name of the Officer	Area of Jurisdiction
1.	Sh. D.P. Guha, Joint Director (Additional Charge)	North-East Region-Assam, Arunachal Pradesh, Tripura, Manipur, Mizoram, Meghalaya and Nagaland
2.	Dr. Prasenjeet G. Gaikwad, Assistant Director	Western Region-Gujarat, Maharashtra, Madhya Pradesh, Goa, Dadra & Nagar Haveli, and Daman & Diu.

2. This issues with the approval of the competent authority.


(Rakesh Chandra Sharma)
Director (Enforcement)

To:

1. Commissioner of Food Safety of all States/UTs
2. Joint Secretary, Room No. 254-A, Ministry of Health and Family Welfare, Government of India, Nirman Bhawan, New Delhi
3. All Central Licensing Authority, FSSAI

Copy to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Advisor (Codex/Regulation), FSSAI
4. Advisor (Standards), FSSAI
5. Director (Imports/IEC/Estt.), FSSAI
6. Director (QA/Legal/IC), FSSAI
7. FSSAI Website